## GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:3880 ANSWERED ON:02.12.2010 FREE FOODGRAIN TO POOR SECTION Hegde Shri Anant Kumar; Vardhan Shri Harsh

## Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Supreme Court recently directed the government to provide cheap and free foodgrains to the poor section of the society;
- (b) if so, the details thereof;
- (c) whether the said direaive is beyond the Supreme Court jurisdiction;
- (d) if so, the reaction of the Government thereto; and
- (e) the steps taken by the Government in this regard?

## **Answer**

MINISTER OF LAW AND JUSTICE (Dr. M. VEERAPPA MOILY)

(a) to (e): The information is being collected and will be laid on the Table of the House.